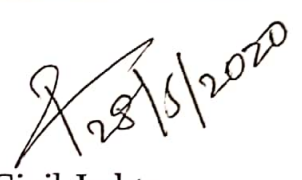


IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 12.06.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	10) O.S 1826/2007
1) O.S 982/2008	11) MIS. 24/2011
2) O.S 630/2011	12) O.S 598/2013
3) O.S 898/2013	13) O.S 1568/2014
4) O.S 1114/2014	14) O.S 832/2016
HEARING	15) EX. 7/2019
5) O.S 520/2009	16) O.S 246/2019
6) O.S 866/2013	17) O.S 248/2019
7) O.S 1062/2013	18) O.S 284/2019
ORDERS	19) O.S 1046/2019
8) O.S 1618/2007	20) 1626/2019
9) O.S 1674/2007	

S/d.


IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020 issues by Hon'ble High Court of Karnataka.